

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 260 of 2012

Dated : 31st October, 2013

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

M/s. A. B. Grain Spirits Pvt. Ltd. Appellant (s)

Versus

**Punjab State Electricity Regulatory Commission
& Ors. Respondent (s)**

Counsel for the Appellant (s) : Mr. Rajesh Mitra
Mr. Rabin Majumdar

Counsel for the Respondent (s) : Ms. Shikha Ohri
Ms. Ruth Elwin
Ms. Swapna Seshadri for R-2

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **21.11.2013**.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member